

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 2363
TO BE ANSWERED ON 10TH DECEMBER, 2024**

Blue Revolution Scheme

2363. Shri Robert Bruce C:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of the Blue Revolution scheme of the ministry and if so, the details thereof;
- (b) whether amount of funds allocated and disbursed to Tirunelveli district under the scheme since the inception of the scheme and if so, the details thereof; and
- (c) the details of works undertaken in Tirunelveli district under the scheme since the inception of the scheme and if so, the details thereof?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has taken up several initiatives for holistic development of fisheries and aquaculture in the country. The scheme-wise details of the fisheries development schemes implemented and the projects sanctioned for Tamil Nadu under such schemes are furnished below:

- (i) The Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented for a period of 5 years from FY 2015-16 to FY 2019-20 with a central outlay of Rs.3000 crore and this scheme mobilized an investment of about Rs 5000 crore into the fisheries sector. Under this scheme, the proposals of Government of Tamil Nadu amounting to Rs.484.93 crore were approved and Central funds of Rs.284.93 crore was released the Government of Tamil Nadu for development of fisheries in the State. The Government of Tamil Nadu has reported that an amount of Rs.139.58 lakh has been allocated and Rs. 137.53 lakh has been disbursed in Tirunelveli district since inception of the scheme for taking up various activities such as (i) supply of Out Board Motor (OBM)/ In Board Engine (IBE) to traditional fishermen, (ii) FRP boats upto 10 Over All Length (OAL) including engines, nets & insulated ice boxes as a replacement of traditional/wooden boats, (iii) construction of new ponds/tanks, (iv) renovation of existing ponds and input subsidy, (v) motorization of traditional craft and (vi) fitment of transponders in the mechanized boats of Tamil Nadu under the Centrally Sponsored Scheme.

- (ii) In order to address the infrastructure requirement for fisheries sector, Fisheries & Aquaculture Infrastructure Development Fund (FIDF) was launched in the year 2018-19 with a total funds size of Rs 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories for development of identified fisheries infrastructure facilities. The Department of Fisheries, Government of India provides interest subvention up to 3% per annum for the repayment period of 12 years inclusive of moratorium of 2 years for providing the concessional finance by the Nodal Loaning Entities (NLEs) at the interest rate not lower than 5% per annum. Under the FIDF, 66 number of fisheries infrastructure related projects at a total project cost of Rs.1577.08 crore, restricting the project cost for interest subvention at Rs.1338.21 crore have been approved for Tamil Nadu. The Government of Tamil Nadu has reported that out of the 66 projects, 6 fisheries related projects have been taken up in Tirunelveli District.
- (iii) The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented for a period of 5 years from FY 2020-21 to FY 2024-25 with an estimated investment of Rs.20,050 crore. This scheme is designed to address the critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernisation and strengthening of fisheries value chain, establishing a robust fisheries management framework and fishers' welfare. During the last four years (FY 2020-21 to FY 2023-24) and current financial year (FY2024-25), fisheries development proposals of the Government of Tamil Nadu amounting to Rs.1152.85 crore with Central share of Rs.445.36 crore have been approved and a part of the central share Rs.136.31 crore has been released so far to the State Government.
- (iv) To make the fisheries sector resilient and incentivize adoption of efficiencies in fisheries value chain, Department of Fisheries, Government of India is implementing a Central Sector Sub-scheme "Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PMMKSSY)" under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs. 6000 crore. PMMKSSY aims at formalization of the fisheries sector, incentivizing the aquaculture insurance, fisheries micro and small enterprises value chain efficiency, adoption of safety and quality system for safe fish production etc.
- (v) Additionally, the Government of India with effect from the financial year 2018-19 has extended the Kisan Credit Card (KCC) facility to fishers and fish famers to help them to meet their working capital requirements. A total of 4.39 lakh KCCs with a loan amount of Rs 2810 crore have been sanctioned so far for fishers and fish farmers in the country including 2,44,506 fishers and fish farmers in Tamil Nadu.
